

## **Babul Kalam Vs State Of Tripura**

**Court:** Tripura High Court- Agartala

**Date of Decision:** Feb. 8, 2024

**Hon'ble Judges:** Arindam Lodh, J

**Bench:** Single Bench

**Advocate:** V. Poddar, Raju Datta

**Final Decision:** Allowed

### **Judgement**